



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEETApplication No. 1182 of 2002Applicant(s) Tushar Kanta Pradhan Respondent(s) GOIAdvocate for Applicant(s) M/S. S.C. Mishra Advocate for Respondent(s) A.K. RathA.K. Rath**NOTES OF THE REGISTRY****ORDERS OF THE TRIBUNAL**

I.P.O. for Rs 50/- fine

For Regon pl.

By 31.01.03RegistrarFor Admission - copy
of O.A. served.DS
31.1.03

Brever

REGISTER

31/1/2003
Registrar

01. Order dated 03.02.2003.

DR Heard learned Counsel
for the Applicant. By filing
a Memorandum today, learned
Counsel for the Applicant
seeks to withdraw this GA.
in order to file a better
Application. In the said premises
this GA is dismissed as
withdrawn. NO COST.

VRy chandra
Moynan